Reimbursement of expenditure incurred by Maharashtra

*448. DR. BHARATKUMAR RAUT : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the proposal for releasing of reimbursement of 80 per cent of expenditure of Central assistance incurred on the implementation of the recommendations made by UGC for affiliated universities and colleges under the Sixth Central Pay Commission for teachers and subsequent cadre of Maharashtra is long pending with the Ministry;

(b) the details of the present status of the proposal of the State Government; and

(c) by when, the Central share of Rs. 1526.50 crore, which has already been incurred by Maharashtra on this account, would be reimbursed?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI M.M. PALLAM RAJU) : (a) to (c) No, Sir. Following the revision of pay scales of Central Government employees on the recommendations of the 6th Central Pay Commission the Central Government revised the pay scales of teachers in Central Educational Institutions *vide* its letter dated 31.12.2008 (copy at *http://mhrd.gov.in/sites/upload files/mhrd/files/Teacher-payscale. pdf*). The scheme of revision of pay scales could be extended to universities, colleges and other higher educational institutions coming under the purview of the State Government provided the State Government adopted and implemented it as a composite scheme with all its terms and conditions including enhancement of age of superannuation of teachers to 65 years. It was also clarified to the States by this Ministry *vide* its letter dated 11.05.2010 (copy at http://mhrd.gov.in/sites/upload files/mhrd/files/ReimbursementArrears 140820 12.pdf) that in addition to implementing the scheme as a composite scheme, State Governments would first have to pay the amount of arrears in full and then seek reimbursement of 80°/o of amount paid, as Central share.

Subsequently, in view of the requests made by many State Governments, the condition of increasing age of superannuation to 65 was delinked from payment of Central share of 80% of arrears. It was also decided that the States could pay the arrears in 2-3 installments and seek reimbursements of 80% from Central Government

accordingly, Necessary orders in this regard were issued by this Ministry *vide* its letter dated 14,08.2012 (copy at http://mhrd.gov.in/sites/upload files/mhrd/files/ ReimbrusementArrears14082012. pdf).

While the State Government of Maharashtra had asked for reimbursement of Rs. 1526.50 crores in January, 2010 and revised it to Rs. 1468.65 crores 2010, (being 80% of the arrears of pay), as on date, no information on actual payment of arrears to teachers in State Universities and affiliated colleges for the period 01.01.2006 to 31.03.2010 by Government of Maharashtra has been received by this Ministry.

Development of Urdu language

*449. SHRI MOHAMMED ADEEB : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

a) whether Government is aware that the National Commission for Minority Educational Institutions (NCMEI) and National Council for Promotion of Urdu Language NCPUL) have expressed dissatisfaction over inadequate support for the development of Urdu in Delhi;

(b) if so, the details in this regard; and

(c) the steps proposed by Government in the matter?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI M.M. PALLAM RAJU) : (a) to (c) Government has not received any report from National Commission for Minority Educational Institutions (NCMEI) and National Council for Promotion of Urdu Language (NCPUL) about inadequate support for the development of Urdu In Delhi. However, Government of India is committed to promote, develop and propagate Urdu language, an integral part of our cultural heritage in the country. Government of India established an Autonomous Organization called NCPUL on 1.4.1996 for this purpose. In order to facilitate NCPUL to achieve its objectives, this Ministry has substantially enhanced the financial assistance to NCPUL over the years which is evident from the following table: